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19.	Shakarpur Po	On the request of the land lord.
20.	Old Seelampur Po	-do-
21.	Subhash Park Po	Due to deplorable condition of the Bldg.
22.	Shahdara Po	-do-
23.	Brahmapuri Po	-do-
24.	Than Singh Nagar Po	On the request of the land lord.
25.	Patel Nagar South Po	On the orders of Hon'ble Court.
26.	Sri Aurobindo Ashram Po	On the request of the Ashram authorities.

**Setting up of Railway Coach Factory in  
Uttar Pradesh**

6335. SHRI D.P. YADAV:

SHRI HARIVANSH SAHAI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to set up railway coach factories in industrial backward districts of Uttar Pradesh;

(b) if so, the details alongwith their locations;

(c) whether the railway coach factory and wheel axle factory have been shifted from eastern Uttar Pradesh to some other place;

(d) if so, whether other factory is likely to be set up in its place; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e) Do not arise.

[English]

**Periodical Use of DD/AIR**

6336. SHRI ANNASAHIB M.K. PATIL:

SHRI PRAMOD MAHAJAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether he has allowed Andhra Pradesh Chief Minister for regular periodical use of AIR/DD for weekly interaction with the people of the State;

(b) if so, the details thereof and the policy of the Government in this regard;

(c) whether the Chief Minister of other State will be allowed to avail of this facility with the people on weekly basis in the public interest;

(d) if so, the details thereof; and

(e) the changes in policy for such liberalisation decentralised usage of electronic media by the States effected under consideration?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) Permission was given, though not on a regular basis, subject, however, to technical feasibility and programme exigencies.

(b) to (e) The programme entitled "Janma Bhoomi" has been telecast/broadcast twice so far on 28th April and 5th May, 1997. Subject to technical feasibility, and other programme exigencies requests from Chief Ministers of other States for similar programmes from the respective Capital kendras can also be considered.

**Contracts for Pantry Cars in Trains**

6337. SHRI LAL BABU PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) the details of trains in which contracts for pantry cars have been awarded after the implementation of new catering policy alongwith the names and addresses of contractors;

(b) whether most of the above contracts have been awarded only to the contractors of choice;

(c) if so, whether the Government propose to discontinue the said monopoly in awarding contracts;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?